

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 55

Dated Guwahati, the 11th August, 2020

In partial modification of previous Notification No. 54 dated 03.08.2020, Hon'ble the Chief Justice has been pleased to re-constitute "Artificial Intelligence Committee for introducing, conceptualizing, implementing and using Artificial Intelligence in the Gauhati High Court" (Serial No. 32 in the list of Hon'ble Committees) with the Hon'ble Judges as follows:-

NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES	SECRETARY
Artificial Intelligence Committee for introducing, conceptualizing, implementing and using Artificial Intelligence in the Gauhati High Court	1. Hon'ble Mr. Justice N. Kotiswar Singh (Chairperson) 2. Hon'ble Mr. Justice Suman Shyam (Member) 3. Hon'ble Mr. Justice Kalyan Rai Surana (Member) 4. Hon'ble Mr. Justice Manish Choudhury (Member)	Registrar (IT) assisted by Central Project Coordinator (CPC)

By Order,
Sd/- Raktim Duarah
REGISTRAR GENERAL


Memo No. HC. III - 23/2013/PT/1866-1887/ G, Dated 11th August, 2020

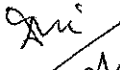
Copy to:-

- 1) The Secretary General, Supreme Court of India, Tilak Marg, New Delhi-110001.
- 2) The Registrar (), Gauhati High Court, Guwahati.
- 3) The Registrar (Judicial & IT), Gauhati High Court, Guwahati.
- 4) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 5) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6) The Joint Registrar (PM&P)/CPC, Gauhati High Court, Guwahati.
- 7) The Joint Registrar (), Gauhati High Court, Guwahati
- 8) The The Deputy Registrar (), Gauhati High Court, Guwahati.
- 9) The Asstt. Registrar (), Gauhati High Court, Guwahati.
- 10) The Court Manager, Gauhati High Court, Guwahati.
- 11) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 12) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 13) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 14) The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, Gauhati High Court, Guwahati.

Contd..

- 15) The P.S. to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court, Guwahati.
- 17) The P.S. to Hon'ble Mr. Justice Manish Choudhury, Judge, Gauhati High Court, Guwahati.
- 18) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 19) The A.O. (Judicial), _____, Gauhati High Court, Guwahati.
- 20) The Court Master, Court. No. _____, Gauhati High Court, Guwahati.
- 21) The Court Officer, Nos. I & II, Gauhati High Court, Guwahati.
- 22) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


11/8/2020
REGISTRAR GENERAL


11/8/2020